



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:25 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	W.P.(CrI.)/2/2020 B/O	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
2	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
3	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
4	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
5	W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

6	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
7	WP(C)/3589/2021 FIXED	SARASWATI SENGUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S NATH	MR. B K DAS SC, RAILWAY
8	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
9	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
10	WA/132/2022 FIXED	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	
11	WA/175/2022 FIXED	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K PATHAK MR. I KALITA MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, AG SC, GHC ASSTT.S.G.I.
12	WA/201/2022 FIXED	SATNAM SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS. R DEVI ASSTT.S.G.I.
13	WA/236/2022 FIXED	NANDAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. M HOQUE MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
14	WA/240/2022 FIXED	ASHIM MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, P AND R.D. GA, ASSAM
15	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C

ORDERS

16	Cont.Cas(C)/378/2020 FIXED	SHAILENDRA KUMAR SARAWGI AND ANR. Versus ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
WITH				
17	Cont.Cas(C)/182/2021	SMTI SUNITA TOMDEN AND 5 ORS Versus ARUN KUMAR AND 2 ORS	MR. T T TARA MR. A T TARA	MR. S ROY (R-3) MR. M H LASKAR (R-3) MR M HOSSAIN (R-3)
18	Cont.Cas(C)/92/2021 FIXED	UTPALA KAUR CHOUDHURY Versus MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
19	WA/337/2021 FIXED	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
WITH				
20	WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r- 5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.

21	Mat.App./5/2022 B/O, WITH LCR	NABAJIT KR. DAS Versus NIRMALI DAS BANIA	MR. R K TALUKDAR MR. D BORAH	
22	W.P.(CrI.)/20/2022 FIXED	ALIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. C K NATH	GA, ASSAM MR. K K PARASAR (r-5) ASSTT.S.G.I.
23	WA/166/2022 FIXED	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)

WITH

I.A.(Civil)/1372/2022
in WA/166/2022

THE UNION OF INDIA AND 2 ORS.
Versus
KSHITISH CHANDRA KARMAKAR AND 9 ORS

DR. B N GOGOI
DR. B N GOGOI

MR. M A I HUSSAIN (r-1)
GA, ASSAM
MR. A GANGULY (r-5 to 7)
MR A R BHUYAN (r-1)
MS R A MOSTAFI (r-1)
MR T CHHETRI
MR. J K DAS (r-5 to 7)
SC, REVENUE

HEARING

24	WA/400/2015 FIXED	RAI MOHAN CHAKMA and 122 ORS Versus THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAZUMDAR MR U DEKA MR. C MODI MR.M CHALIHA MR.P KATAKEY	MR. P D NAIR MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL
25	PIL/72/2016 FIXED	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
26	WA/191/2017	COMMISSIONER OF EXCISE OFFICE COMMITTEE and ANR Versus SRI BISHNU DEO ROY and 6 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.B GOGOI MR.M K DAS MR.A DEKA	MR.B D DASSr.Adv.R-1 MR.S C BISWAS(R-1) MS.U NANDA(R-1) MS.R DEKA(R-1) SC, EXCISE DEPTT.
27	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
	WITH I.A.(Civil)/219/2022 in PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM

28	WP(C)/1801/2018 FIXED	ROMESH CHOWHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MS. A DAS (R3)
29	WP(C)/3033/2018 FIXED	RAHIMUDDIN AHMED Versus UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
30	WITH WP(C)/3577/2018	RAHIMUDDIN AHMED Versus UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
31	Mat.App./18/2019 WITH LCR	SRI AMIT KUMAR ROY Versus SMTI. SOMA ROY	MR D K BORDOLOI	
32	Mat.App./21/2019 WITH LCR	SRI SUDIPTA NATH Versus SMT MRINALINI SARKAR	MR. U B SARMA MR. J PAWE	MR. A SARMAH LEGAL AID COUNSEL
33	WA/195/2019	THE STATE OF ASSAM AND ANR Versus DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/3733/2019 in WA/195/2019	DR. AMALENDU NAG Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C
34	WITH WA/284/2017 CAVT. NO. 1383/2017	THE STATE OF ASSAM and ANR Versus DR. PROTIM SHARMA and ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR SC, U G C MR. S GOHAIN
35	WA/211/2019 FIXED, WITH WP(C)/3117/2012 (D/O)	DIPALI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE
36	WP(C)/7861/2019	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL	MR. C S HAZARIKA MR. K BHATTACHARJEE
37	C.Ex.App./5/2020 FIXED	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
38	WITH C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
39	WP(C)/4829/2021 FIXED	BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
40	WA/65/2022 CAVT. NO.01332022,117800001382/022, FIXED, WITH CAVT./133/2022, CAVT./138/2022	ASIAN ENERGY SERVICES LTD. AND ANR Versus OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR
	WITH I.A.(Civil)/389/2022 in WA/65/2022	ASIAN ENERGY SERVICES LTD. Versus OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR

WITH
I.A.(Civil)/1165/2022
in WA/65/2022

ASIAN ENERGY SERVICES LTD. AND ANR MR G KHANDELIA
Versus MR. K DEKA
OIL INDIA LTD. AND ANR.

MR. K N CHOUDHURY
MR. D DAS
SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2193/2019 in MACApp./5779/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR	MR. K K BHATRA MR. A LAHKAR	MR. Y S MANNAN (R1) MS. N BARUAH (R1) MR. S SINGH (R1)
	WITH MACApp./5779/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR		
	WITH MACApp./5777/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR		
	WITH I.A.(Civil)/2289/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR	MR. R K BHATRA MR. A LAHKAR	MR. Y S MANNAN (R1) MS. N BARUAH (R1) MR. S SINGH (R1)
3	I.A.(Civil)/381/2020 in MACApp./23/2020	JUNU KOCHARI @ KACHARI AND 4 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS.	MR. A R AGARWALA	MS. R D MOZUMDAR (R-4) MR. M DUTTA MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	WITH MACApp./23/2020 (Filing Number)	JUNU KOCHARI @ KACHARI AND 4 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS.	MR. A R AGARWALA	
4	I.A.(Civil)/394/2020 in MACApp./657/2020	MD. RINUL ALI Versus M/S UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR S DUTTA (r-1) MS. M CHOUDHURY (r-1) MS C BORAH (r-1)
	WITH MACApp./657/2020 (Filing Number)	MD. RINUL ALI Versus M/S UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS		

5	I.A.(Civil)/397/2020 in MACApp./18128/2019	TATA AIG GENERAL INSURANCE CO. LTD Versus MD. SARUL HAQUE LASKAR @ SARUL ALAM LASKAR @ SAHARUL ALAM LASKAR AND ANR	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M TALUKDAR MS. M BORUAH
	WITH MACApp./18128/2019 (Filing Number)	TATA AIG GENERAL INSURANCE CO. LTD Versus MD. SARUL HAQUE LASKAR @ SARUL ALAM LASKAR @ SAHARUL ALAM LASKAR AND ANR		
	WITH I.A.(Civil)/1442/2020 (Filing Number)	TATA AIG GENERAL INSURANCE CO. LTD Versus MD. SARUL HAQUE LASKAR @ SARUL ALAM LASKAR @ SAHARUL ALAM LASKAR AND ANR		
6	I.A.(Civil)/416/2020 in MACApp./481/2020	LAILI BEGUM Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	MR D J HALOI
	WITH MACApp./481/2020 (Filing Number)	LAILI BEGUM Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	G UDDIN	
7	I.A.(Civil)/471/2020 in MACApp./1264/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. ROMA DEVI AND 3 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. M TALUKDAR MS. P BHATTACHARYA MR. A BORUA MR. A SHAKIL MS. M BORUAH
	WITH MACApp./1264/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. ROMA DEVI AND 3 ORS		
	WITH I.A.(Civil)/1266/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. ROMA DEVI AND 3 ORS		
8	I.A.(Civil)/960/2020 in MACApp./3028/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. RENU NEWAR (WIFE) AND 4 ORS	MR. K K BHATRA MS R GANGAWAT MS M N KONYAK	MS. M SARMAH (R-5) MS D BORGHAIN (R-5) MS. K BARUAH (R-5)
	WITH MACApp./3028/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. RENU NEWAR AND 4 ORS		
	WITH I.A.(Civil)/3030/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. RENU NEWAR AND 4 ORS		
9	I.A.(Civil)/966/2020 in MACApp./26/2020	SMTI. GOLAPI NATH Versus ORINETAL INSURANCE CO. LTD. AND ANR	MR. A R AGARWALA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY
	WITH MACApp./26/2020 (Filing Number)	SMTI. GOLAPI NATH Versus ORINETAL INSURANCE CO. LTD. AND ANR	MR. A R AGARWALA	
10	I.A.(Civil)/1305/2020 in MACApp./3078/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT LAKHI RANI SAHA AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. S MUKTAR MR. S RAHMAN MR A N IQBAL FOR CAVEATOR

WITH
MACApp./3078/2019
(Filing Number)

NEW INDIA ASSURANCE COMPANY
LIMITED

Versus

SMT LAKHI RANI SAHA AND 3 ORS

NATIONAL INSURANCE COMPANY
LIMITED

Versus

KAMALA BEGUM AND 8 ORS.

MR H BURAGOHAIN
MR S S SHARMA
MR. B J MUKHERJEE

11 I.A.(Civil)/1676/2020
in MACApp./6651/2020

WITH
MACApp./6651/2020
(Filing Number)

NATIONAL INSURANCE COMPANY
LIMITED

Versus

KAMALA BEGUM AND 8 ORS (A)

WITH
I.A.(Civil)/6653/2020
(Filing Number)

NATIONAL INSURANCE COMPANY
LIMITED

Versus

KAMALA BEGUM AND 8 ORS (A)

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	Crl.A./109/2022 FIXED	MAMUNUR RASHID Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. N J DUTTA MR N AHMED MR G P CHETIA	SC, NIA
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HEARING

2	Crl.A./126/2016 WITH LCR 8 FILES, P.B.-2, FIXED	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022

17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4537/2022 FIXED	MEHER ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS D DEORI	SC, SEC. EDU. GA, ASSAM
2	WP(C)/4719/2022 FIXED	SAHAR ALI MUNSHI L.P. SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
3	I.A.(Civil)/1933/2022 FIXED in WP(C)/1466/2022	THE GOVERNING BODY AND 2 ORS Versus MUSTAFIZUR RAHMAN AND 2 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, HIGHER EDU MR. D P CHALIHA MR M RANA MS M ROY
	WITH WP(C)/1466/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MS M ROY	SC, HIGHER EDU MS. R CHOUDHURY (R-3,4,5)
4	I.A.(Civil)/2025/2022 FIXED, CAVT./521/2022 in WP(C)/3542/2022	MD. ABDUL JALIL CHOUDHURY Versus MD. GULZAR HUSSAIN AND 6 ORS.	MR. B BARMAN MRS P P BORAH MR. P K DAS	SC, ELEM. EDU MRS S B CHOUDHURY SC, FINANCE
	WITH WP(C)/3542/2022 CAVT. NO. 05212/022,	MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU GA, ASSAM MR F HAQUE MR N ISLAM FOR CAVEATOR SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
5	I.A.(Civil)/2231/2022 B/O in WP(C)/4907/2022	BANAJIT CHANGKAKATI Versus SAMIR SARKAR AND 3 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, G U
	WITH WP(C)/4907/2022	SAMIR SARKAR Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR. K SINGHA MR. D J GOGOI	SC, G U

ADMISSION

6	WP(C)/7365/2019 PART-HEARD, FIXED WITH	DIPANKAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA MR. B PURKAYASTHA
7	WP(C)/3276/2020	MANISHA DAS GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR B PURKHYASTHA	SC, SEC. EDU. MR. N DHAR MS. S DASGUPTA
8	WP(C)/1084/2018 FIXED WITH I.A.(Civil)/3378/2018 in WP(C)/1084/2018	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, SEC. EDU. MR B SINHA MR. A NATH MR. M GOGOI
9	WP(C)/6763/2018 FIXED	SATYAJIT BORA Versus PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGHAIN
9	WP(C)/6763/2018 FIXED	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MS N BEGUM MR B M DEKA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4- R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
10	WP(C)/2826/2019 B/O	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU SC, FINANCE SC, G U SC, U G C
11	WP(C)/7942/2019 FIXED WITH I.A.(Civil)/3550/2019 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
11	WP(C)/7942/2019 FIXED WITH I.A.(Civil)/1895/2021 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
11	WP(C)/7942/2019 FIXED WITH I.A.(Civil)/1895/2021 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS	
12	Cont.Cas(C)/399/2021	DR. D KOTESWARA RAJU Versus PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
13	WP(C)/3449/2020 B/O	SUMANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC. A.S.S.A.
14	WP(C)/508/2021 FIXED	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE (COA) AND 2 ORS.	MR. K A MAZUMDER MR. N I KHAN	MR H GUPTA MR. P MAHANTA (R-1,3) MR. R B GOHAIN (R-1,3) ASSTT.S.G.I.
15	WP(C)/1509/2021 FIXED	RINA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)
16	WP(C)/3227/2021 FIXED	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B CHAKRABORTY MR. D BARUAH MRS P HAZARIKA MR. P K BORDOLOI MR K TALUKDAR (P-1) MR. P G BHAGAWATI MS S SHARMA (P-1)	SC, HIGHER EDU

17	WP(C)/4270/2021 FIXED	JABEDA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. M HOQUE	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM GA, ASSAM MR Z HUSSAIN (R-6) MR. A K DUTTA (R6) MR D C NATH (R6) MR. M HOQUE (R-6)
	WITH I.A.(Civil)/2222/2022 in WP(C)/4270/2021	RESHMA AHMED Versus JABEDA KHATUN AND 6 ORS.	MR Z HUSSAIN	MR. M R KHANDAKAR
18	WP(C)/4587/2021 B/O	BANI ROY AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR	SC, ELEM. EDU SC, FINANCE SC, SSA
19	WP(C)/5028/2021 FIXED	AFRUZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
	WITH I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
20	WP(C)/5894/2021 B/O	ABDUL KASHEM Versus THE STATE OF ASSAM AND 4 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, SEC. EDU. MR. A RAHMAN
21	WP(C)/580/2022 FIXED	FARHANA KHANAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. SC, AG MR. S K MEDHI
22	WP(C)/627/2022 B/O	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
23	WP(C)/1689/2022 B/O	GOURANGA SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, EDU
24	WP(C)/2722/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM
25	WP(C)/4175/2022 FIXED	MAINUL HOQUE SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
ORDERS				
26	Cont.Cas(C)/631/2020 FIXED	DIPANKA BARUAH AND 9 ORS. Versus BIJOYA CHOUDHURY, ACS	MR. K N CHOUDHURY MR. R M DEKA MR I KALITA	MS. N PHUKAN, SC, ELEM. EDU
27	WP(C)/2776/2020 FIXED	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA
28	Cont.Cas(C)/252/2021 B/O	ABINASH SUKLABAIIDYA Versus DHARMA KANTA MILI, ACS	MR. L R MAZUMDER	MR. K GOGOI
29	Cont.Cas(C)/415/2021 B/O	TAJ UDDIN LASKAR Versus SANJIB KUMAR BHUYAN	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU MR B KAUSHIK
30	Cont.Cas(C)/417/2021 FIXED	PRABHAWATI PAYENG MILI Versus DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8)

31	WITH WP(C)/9393/2019	NIRADA DOLEY MILI Versus THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAİN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
32	WP(C)/1722/2022 B/O	ASHIS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU
33	WP(C)/1743/2022 B/O	SAJAL DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU
34	WP(C)/2331/2022 B/O	RAJDEEP SINGH KURMI Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH
HEARING				
35	MACApp./115/2017 WITH LCR	MIZURAM HAJONG Versus DIVISIONAL MANAGER ORIENTAL INSSURANCE CO LTD and 2 ORS	MR.H GOGOI MR.H DAS MS.J SULTANA	MR. S K GOSWAMI
36	WP(C)/1924/2017 FIXED	SOLEMAN KHANDAKER Versus THE STATE OF ASSAM and 5 ORS.	MD.M Z SHAH MR.H A AHMED MR.R ALI MR.P RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION
37	WP(C)/8166/2017 FIXED	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MR. M KHAN MS. K DEVI MR. U K NAIR MR J RAHMAN KAKALI DEVI	SC, HIGHER EDUCATION SC, FINANCE
38	Review.Pet./150/2018 WP(C) 61/2011 (D/O), FIXED	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
39	WITH Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)
40	WP(C)/273/2019 FIXED	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
41	WP(C)/5103/2019 FIXED	HUSSAIN AHMED BARBHUIYA Versus THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA
42	WP(C)/234/2020 FIXED	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
43	WITH WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
44	WITH WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE

45	WITH WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
46	WITH WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
47	WITH WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
48	WITH WP(C)/8819/2019	GITA RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WITH WP(C)/8856/2019	NASHIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WITH WP(C)/8900/2019	L. CHANDRAJINI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WITH WP(C)/8911/2019	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	WITH WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
54	WITH WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
55	WITH WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	WITH WP(C)/770/2021	SHAH ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
57	WITH WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
58	WITH WP(C)/5640/2021	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
59	WITH WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WITH WP(C)/382/2022	KARTIK SAHU AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE

61	WITH WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
<u>STAY MATTERS</u>				
62	WP(C)/2509/2022 FIXED	MD. RAFIK AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K MEDHI MRS. M BARMAN	SC, SEC. EDU. MR H R A CHOUDHURY (R-6) MR. B CHAKRAVARTY (R-8) MR. H ALI (R-6) MS. A LALA (R-8)

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4579/2022 FIXED	FUL BANU @ MUSSTT PHUL BANU Versus THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
2	WP(C)/6374/2019 FIXED, WITH LCR	RAHAM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<u>HEARING</u>				
3	WP(C)/7447/2016 PART-HEARD, FIXED, WITH LCR	JUNAB ALI Versus UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S DAS MR A HAQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/1808/2016 WITH LCR	REJINA KHATUN @ REJINA BIBI Versus THE UNION OF INDIA and 11 ORS	MR.M HAQUE MR.Z HUSSAIN MS.S PARVEEN MRS N BEGUM	GA, ASSAM(R 2-12) ASSTT.S.G.I.(R 1)
5	WP(C)/6578/2016 WITH LCR	MD. FAKHRUDDIN KHAN Versus THE UNION OF INDIA and 3 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/6813/2016 FIXED, WITH LCR	HAJARAT ALI @ HAZRAT ALI Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/2953/2017 FIXED, WITH LCR	SAHED ALI SK @ SAHID ALI SK Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/4155/2018 WITH LCR	NAJLINA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/2730/2021 FIXED, WITH LCR	NAYABI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/4822/2021 FIXED, WITH LCR 2 NOS.	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3199/2022 FIXED	SAURAV SARMA Versus THE STATE OF ASSAM AND 5 ORS	MS. S S SAIKIA MR. M K SHARMA B KRISHNA	GA, ASSAM SC, P W D
ADMISSION				
2	WP(C)/1560/2016 FIXED	SMTI. RABILATA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. ASSTT.S.G.I. R1-4 SC. ACCOUNTANT GENERAL(R-5) MS.R DEVI
3	WP(C)/5149/2016 FIXED	RAJ KR. MANTA Versus THE STATE OF ASSAM AND 4 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MRS.V L SINGH(R-4) MS.H DASR-4 SC, PWD (NH)
4	WP(C)/812/2019 FIXED	CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
5	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
6	WP(C)/244/2021 FIXED	ASHIM KUMAR HAZARIKA Versus THE UNION OF INDIA AND 8 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K SINGH (R-5 TO 7) MR. A GANGULY (R-5 TO 7) MR H GUPTA MR. A DUTTA (R-5 TO 7) ASSTT.S.G.I. SC, PWD
7	WP(C)/2111/2022 FIXED	KUSHAL HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH	SC, AG SC, FINANCE DEPTT.

ORDERS

8	WP(C)/1867/2022 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MR. N J KHATANIAR	MR. P K GOSWAMI (R-6) GA, ASSAM R SARMAH (R-6) MR H K NATH (R-6) MR J BORAH (R-6) SC, WPT AND BC
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HEARING

9	WP(C)/1110/2013	AJAY PRAKASH TIWARI Versus UNION OF INDIA and ORS.	MS.T DAS MR.A K ROY	MR.N BARUA C.G.C. MR. D C BORAH-1 to 3 MR. S K MEDHI SC, C.G.C.
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10	WP(C)/1451/2013	ON THE DEATH OF JITEN BORBARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.B D GOSWAMI MR.G BOKALIAL	MR.H K MAHANTA MR.S CHAMARIA SC, INDUSTRIES & COMMERCE SC, FINANCE
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11	WP(C)/6519/2013	SURAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.K PAUL MR.D K DEY MR B P BORAH MR P J DUTTA MR R S RONGHANG MS.A SARMA	MR.I KALITA SC, PWD MR.P N G OSWAMI MS.I CHOUDHURY
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WITH

12	WP(C)/5964/2013	MRS DEEPIKA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MRS.M BORAH MR.R GOSWAMI MR.D KONWAR	MR.P N GOSWAMI MR.I KALITA SC, PWD
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13	MACApp./60/2019 WITH LCR (QUANTUM)	NEW INDIA ASSURANCE COMPANY LTD. Versus ANOWARA KHANAM and 2 ORS	MS. N MODI MR. S DUTTA MR. N KALITA MR. C SHARMA MR. SIDHANT DUTTA	MR. S C BISWAS MR. S D CHOUDHURY
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WITH

I.A.(Civil)/355/2019
in MACApp./60/2019

NEW INDIA ASSURANCE COMPANY LTD Versus ANOWARA KHANAM and 2 ORS	MS. N MODI MR. S DUTTA MR. N KALITA MR. C SHARMA MR. SIDHANT DUTTA	MR. S C BISWAS MR. S D CHOUDHURY
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STAY MATTERS

14	WP(C)/252/2022	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	H A AHMED MR. R ALI DR. R HOQUE	SR. SC, APGCL
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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
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13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022

16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4696/2022 FIXED	KERAMOT ALI Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, APDCL
2	WP(C)/4779/2022 FIXED	KUNJA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, EXCISE DEPTT.
ADMISSION				
3	WP(C)/4634/2020 WITH WP(C)7659/2001(D/O) B/O	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
4	WP(C)/2643/2021 FIXED	SAHIDUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS. U BHATTACHARYYA MS. R DEVI	SC, NHAI (R 6) MS. M BHATTACHARJEE (ADDL. SR. GA, ASSAM, R-3,4,5) ASSTT.S.G.I. SC, REVENUE
5	WP(C)/3198/2021 FIXED	MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, FOREST
WITH				
6	WP(C)/3228/2021	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MR H BETALA MR C KUMAR MR. T DOLEY	SC, FOREST
7	WP(C)/2300/2022 FIXED	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

ORDERS

8	WP(C)/5193/2021 FIXED WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021 WITH	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
9	WP(C)/5189/2021 WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021 WITH	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY MR. M K CHOUDHURY MR. M BISWAS
10	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
11	I.A.(Civil)/1817/2022 FIXED in WP(C)/2691/2022 WITH WP(C)/2691/2022 WITH	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS. MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE GA, ASSAM SC, REVENUE
12	Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
<u>HEARING</u>				
13	Co.Pet./15/2013	PRASANTA KR. GOGOI Versus TRANS VIRTUAL PVT. LTD. TVPL	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.T J MAHANTA MR.P P DUTTA MR. B CHOUDHURY, SC, Sales Tax Department MR. B SARMA
14	MACApp./85/2017 WITH LCR	BISWAJIT CHOWDHURY and ANR Versus AKLESH SAH and 2 ORS,	MR.S K SANGANERIA MR.N BHATRA MR G JALAN	MS.S ROY(R- 3) MS.I DAS(R- 3)
15	WP(C)/524/2021 FIXED	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI	MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
<u>STAY MATTERS</u>				
16	WP(C)/7083/2017	APARNA DAS GUPTA Versus THE STATE OF ASSAM and 3 ORS	MR.B K SARMA MRS.T BARMAN	GA, ASSAM
17	WP(C)/3284/2020	AFTABUDDIN AHMED AND ANR. Versus ENFORCEMENT DIRECTORATE AND 2 ORS.	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY MS P DASGUPTA MRS. S HASNAIN	GA, ASSAM MRS. A GAYAN(SC, E/D)
18	WP(C)/1463/2021	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MS G SARMAH SC, RAILWAY SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
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12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:25 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
2	WP(C)/764/2022	KANTA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
3	WP(C)/765/2022	KAVITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
4	WP(C)/766/2022	ANKITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus ANKITA DIDWANIA		
	WITH			
5	WP(C)/767/2022	NIRMALA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
6	WP(C)/852/2022	SWETA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI

7	WITH WP(C)/1179/2022	SMT. ROSHNI DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
8	WITH WP(C)/1427/2022	USHA DEVI AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
9	WITH WP(C)/1434/2022	SANDEEP AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
10	WITH WP(C)/1455/2022	BANDANA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
11	WITH WP(C)/1533/2022	SANJAY AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
ADMISSION				
12	WP(C)/4860/2015 FIXED	SMT. DIPTI BORI Versus THE STATE OF ASSAM AND 6 ORS	MR.M DEKA MR.S HOQUE	MR.C BARUAH SC, FOREST SC, AG MS.A VERMA SC, FINANCE MR.R K BORA
13	WP(C)/1607/2020 FIXED	MUKUT DAS Versus THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. R M DEKA	SC, APDCL MR T GOGOI (R-3) SC, APGC
14	WP(C)/4588/2020 FIXED	ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB
15	WP(C)/3547/2021 FIXED	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
ORDERS				
16	WP(C)/6443/2016 FIXED	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
17	Cont.Cas(C)/34/2019 FIXED	ASOMI INDUSTRIES PVT. LTD AND ANR. Versus BISWAJIT PEGU AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. P P DUTTA (R2, R3) MR. D NATH (R1) MR. A BORUA (R2, R3) MR D KALITA (R1) MR T GOGOI (R2, R3)
18	I.A.(Civil)/2419/2021 FIXED, WITH WP(C)/2921/2015 (D/O), WP(C)/3196/2015 (D/O), WP(C)/4749/2012 (D/O), WP(C)/5149/2012 (D/O), WP(C)/5888/2012 (D/O), WP(C)/7485/2015 (D/O) in Review.Pet./9/2021 WITH Review.Pet./9/2021	GIRJANANDA GOSWAMI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MR. U K NAIR MR. P MAHANTA MS S A KHALIFA	SC, SEC. EDU.
		THE STATE OF ASSAM AND ANR. Versus GIRIJANANDA GOSWAMI AND 5 ORS. A	SC, SEC. EDU. MR. D SAIKIA MR S M T CHISTIE MR. N KHATANIAR	MRS. K DEVI MR. R B GOHAIN MS S A KHALIFA

19	WITH Review.Pet./33/2022	THE STATE OF ASSAM AND ANR. Versus THANESWAR DUTTA AND 30 ORS.	SC, SEC. EDU. MR. D SAIKIA MR. R MAZUMDAR	
20	WITH Review.Pet./45/2022	THE STATE OF ASSAM AND ANR. Versus THANESWAR DUTTA AND 37 ORS.	SC, SEC. EDU. MR. R MAJUMDAR	
21	WITH Review.Pet./52/2022	THE STATE OF ASSAM AND ANR. Versus AJIT GOGOI AND 13 ORS.	SC, SEC. EDU. MR. D SAIKIA MR. R MAZUMDAR	
22	WITH Review.Pet./53/2022	THE STATE OF ASSAM AND ANR. Versus MOHENDRA DAS AND 4 ORS.	SC, SEC. EDU. MR. R MAZUMDAR SC. EDU.	
23	WITH Review.Pet./56/2022	THE STATE OF ASSAM AND ANR. Versus TAYAB ALI AND 2 ORS.	MR. D SAIKIA MR. R MAZUMDAR	
HEARING				
24	WP(C)/3560/2010 FIXED	DILIP DATTA Versus THE UNION OF INDIA and ORS	MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK MR.J DEKA	C.G.C. MR.S P CHOUDHURY MR.J M A CHOUDHURY
25	WP(C)/3463/2012 FIXED, WITH LCR	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
26	WP(C)/4148/2012 BY SLIP	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
27	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
28	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	

29	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R-8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R-8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R-8,9and12 SC, IRRIGATION(R-1,2)
	WITH I.A.(Civil)/3312/2017 in WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM SC, IRRIGATION
30	WITH WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
31	WITH WP(C)/5169/2016	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
32	WITH WP(C)/5715/2016	ANIL KUMAR JALAN and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R1,3) MR.D K DAS(R- 5&7) MR.H K MAHANTA MR.B GOGOI MRH BETALAR- 5and7 SC, PERSONNEL DEPT.(R4) MRD DUARA(R- 5&7) SC, FINANCE(R2)
33	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR.R B GOHAIN(R-9) GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.R B GOHAIN MR.P MAHANTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA

34	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/2585/2019 in WP(C)/623/2017	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and 9 ORS.	MR. P N GOSWAMI MR. I KALITA	GA, ASSAM
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1655/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS. Versus SARMISTHA BARUA AND 13 ORS.	MR. S BORTHAKUR MR R SENSUA	GA, ASSAM MR. P P DUTTA MR. P P DUTTA
35	WITH WP(C)/770/2018	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3-5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)
36	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R-6,7,8,9,13) MR. D. MAHANTA (R-7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
	WITH I.A.(Civil)/1325/2020 in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
37	WITH WP(C)/7576/2018	KHAGENDRA NATH BARO Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, WATER RESOURCE
38	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
39	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAİN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	

	WITH I.A.(Civil)/267/2022 in WP(C)/2967/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI	SC, WATER RESOURCE MR. D R GOGOI
40	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
41	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
42	WITH WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
43	WITH WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
44	WITH WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM SC, P H E
45	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
46	WITH WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27-29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27-29,32,34,39,45,47,48,51, 60,63-68,70)

47	WP(C)/5846/2014 FIXED	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR.S SARMA SC, A G V B
48	WP(C)/1033/2016	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	SC, PWD
49	MACApp./375/2017 WITH LCR (QUANTUM)	MUSTAFUR RAHMAN @ YUSUF ALI Versus RABEYA BIBI and ANR	MS. M GOGOI MS. J A KHANAM MR. S A AHMED	MR G J SHARMA (R-1) MR. S K GOSWAMI MR. P SHARMAH MR. I A TALUKDAR MD. A KUDDUS
50	WP(C)/9560/2019	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT
51	WP(C)/4350/2020	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 8

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./121/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(Crl.)/411/2020 in Crl.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(Crl.)/291/2020 in Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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4)	MR B K KAR	26-07-2022	To	06-08-2022
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13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
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18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/1/2020	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR. S DUTTA S N SARMA MR. K KALITA MR. C SHARMA MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,4th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1758/2022 B/O	LAMPHRANG MAIROM AND ANR Versus THE STATE OF ASSAM	MS P AGARWAL MR. B J DAS	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1852/2022	RATUL ALI Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE MR. S N KRISHNATRAYA	PP, ASSAM
3	Bail Appln./1853/2022	ABDUSH SALAM @ ABDUS SALAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
4	Bail Appln./1854/2022	UBAIDUL ISLAM Versus THE STATE OF ASSAM	MR N J DUTTA	PP, ASSAM
5	Bail Appln./1856/2022	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
6	Bail Appln./1861/2022	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY MR. M ALI MS. K DEKA	PP, ASSAM
7	Bail Appln./1863/2022	MS. SABINA SULTANA Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
8	Bail Appln./1866/2022	MONIR ALI Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
MOTION				
9	AB/1616/2022	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	AB/2166/2022	JIBAN CHANDRA ROY Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM

ADMISSION

11	El.Pet./3/2021 FIXED	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/424/2022 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI	MR. J PATOWARY MR. N BORAH
	WITH I.A.(Civil)/427/2022 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI	MR. N BORAH MR. J PATOWARY

BAIL HEARING (BA)

12	Bail Appln./1499/2022	MD. USMAN ALI Versus THE STATE OF ASSAM	MR. S Y AHMED MR. A DAS	PP, ASSAM
13	Bail Appln./1740/2022 FIXED	AYNAL HAQUE Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
14	Bail Appln./1816/2022 FIXED.	ABDUL SALAM Versus THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM

BAIL HEARING

15	AB/2323/2021	SHANKAR NISHAD Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR N K DEV NATH MR. M BORA	PP, ASSAM
16	AB/3088/2021	MANNAN SHEIKH @ MD. MANNAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
17	AB/933/2022	RAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
	WITH			
18	AB/1069/2022	RAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
19	AB/985/2022	RABIA KHATUN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
20	AB/1116/2022	ANISUL ISLAM AHMED Versus THE STATE OF ASSAM	MR Z KAMAR A RAHMAN MD I H LASKAR	PP, ASSAM
21	AB/1364/2022	PRANDHAN BANIK Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS MS S KAKATI	PP, ASSAM
22	AB/1403/2022 FIXED	RAMJAN ALI AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. K I MAZUMDER	PP, ASSAM
23	AB/1602/2022	AJMAT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	AB/1634/2022	JAVED ALI Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM

ORDERS

25	CrI.Pet./463/2022 FIXED.	RIZWAN PASHA @ MD. RIZWAN Versus THE STATE OF ASSAM AND 2 ORS	MS G DEKA MS. K KALITA	PP, ASSAM SC, FOREST
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HEARING

26	Crl.Pet./768/2014 FIXED	NEXTENDERS INDIA PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH	PP, ASSAM
WITH				
27	Crl.Pet./722/2014	NRIPENDRA NATH DEKA and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.B D DAS MR.H K SARMA MR. D NATH	MR.A M BORA MR.P N GOSWAMI PP, ASSAM
28	Crl.A./26/2022 WITH LCR 5 FILES, FIXED	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM
WITH				
	I.A.(Crl.)/71/2022 in Crl.A./26/2022	DHANANJOY RAY @ DHANO RAY Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM
<u>STAY MATTERS</u>				
29	Crl.Rev.P./345/2014 WITH LCR 4 FILES	MR. MAINA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.A BHATTACHARYA	PP, ASSAM
30	Crl.Rev.P./473/2014 WITH LCR 5 FILES	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM and ANR	MR.R HAZARIKA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022
13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1857/2022	ATAZUL RAHMAN Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
2	Bail Appln./1859/2022	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY	PP, ASSAM
3	Bail Appln./1862/2022	NIRANJAN TUMUNG Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. S DEORI	PP, ASSAM
4	Bail Appln./1865/2022	ABU BAKKAR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
<u>MOTION</u>				
5	Crl.Pet./359/2021	SRI AJAY TANDIA Versus THE STATE OF ASSAM AND ANR. B	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
6	Tr.P.(Crl.)/15/2022	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	
7	Tr.P.(Crl.)/17/2022	MAINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S HOQUE MR. S RAHMAN	PP, ASSAM
8	Crl.Pet./178/2022	BIMALANGSHU BHATACHARJEE Versus CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. N DUBEY MS. M DAIMARY	SC, CBI
9	Crl.Pet./378/2022	DR MEHBUBUL ALAM CHOWDHURY@ MEHBUB ALOM CHOWDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
10	Crl.Pet./559/2022	PRABIN BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

11	Crl.Pet./581/2022	SATNA @ SANTA CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. K K DUTTA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	PP, ASSAM SC, CBI
12	Crl.Pet./618/2022	GOURISH NAIDING Versus THE STATE OF ASSAM AND ANR	MR. M MAHANTA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
13	Crl.Pet./622/2022	RUKIYA SWOBNAM CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	S YESMIN T BORA	PP, ASSAM
14	Crl.Pet./626/2022	SUDHANYA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM MS TH A DEVI	PP, ASSAM
15	Crl.Pet./646/2022	NUR HOQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM
16	Crl.Pet./749/2022	SANTOSH KUMAR TAMULI @ SANTOSH TAMULI 3 ORS. Versus SANGITA CHAURASIYA	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	
17	Crl.Pet./750/2022	HIMAKSHI PATHAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED J DEVI	PP, ASSAM
18	Crl.Pet./751/2022	DIPANJAL DEY Versus THE STATE OF ASSAM AND ANR	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
19	Crl.Pet./752/2022	ABDUL KORIM Versus THE STATE OF ASSAM AND ANR.	MR. M ALI	PP, ASSAM
20	AB/2167/2022	ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1680/2022 FIXED	HASEN ALI @ HACHEN ALI Versus THE STATE OF ASSAM	MR S BHUYAN MR A KUNDU MRS. A MAJUMDAR	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/809/2022	NUR MOHAMMAD SK Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
23	AB/1011/2022	ABDUL MANNAN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR I A HAZARIKA	PP, ASSAM
24	AB/1095/2022	KHAJA MOINUDDIN ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. F H AHMED MR S ISLAM	
25	AB/1350/2022	MD. MOINUL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR. S RANA	PP, ASSAM
26	AB/1475/2022	RUKIA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	MISS. M BORAH MR H K BARUAH PP, ASSAM
27	AB/1595/2022	MD. SAJIDUL HOQUE Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
28	AB/1632/2022 FIXED	AHADUL ISLAM Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
29	AB/1761/2022	MD. AZIZUR RAHMAN @ HABIJUR RAHMAN Versus THE STATE OF ASSAM	MR H J TAMULI MR. H S BORAH MR D KALITA	PP, ASSAM

30	AB/2078/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
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ORDERS

31	I.A.(CrI.)/315/2022 CRL.PET. 561/2022(D/O) in CrI.Pet./561/2022	JAYANTA BARUAH AND 4 ORS. Versus DILIP HAZARIKA	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	
32	I.A.(CrI.)/352/2022 in AB/1817/2022	DIPAK DEKA AND 5 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

WITH

AB/1817/2022

33	I.A.(CrI.)/402/2022 WITH BA/1609/2022 (D/O). in Bail Appln./1609/2022	IMMANUEL RAMENGMAWIA Versus THE STATE OF ASSAM	MR S S TALUKDAR	PP, ASSAM
34	I.A.(CrI.)/405/2022 B/O in CrI.Pet./740/2022	MD. MAJHARUL ANWAR Versus ARFIA ULLAH AND ANR.	MR. I H SAIKIA MR. K KALITA MS L HMAR	

WITH

CrI.Pet./740/2022

		MD. MAJHARUL ANWAR Versus ARFIA ULLAH AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	PP, ASSAM
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STAY MATTERS

35	CrI.Pet./303/2016 FIXED	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
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WITH

I.A./1592/2016
in CrI.Pet./303/2016

		MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
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36	CrI.Pet./809/2017	SHYAM BULBULE Versus THE STATE OF ASSAM AND ANR	MR.A N CHOWDHURY MR.R DE	MR.A M BORA Sr.Adv.R-2 MS.C CHOUDHURY(R-2) MR.D GOGOI(R-2) MR.D BAIDYA(R-2) PP, ASSAM
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37	CrI.Pet./33/2021 WITH LCR 2 FILES	GULEN CHANDRA BURAGOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	Mukesh Sharma (R-2) MS F RAHMAN (R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
10)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
11)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
12)	MR. S B PRASAD	31-07-2022	To	13-08-2022

13)	MR. J SARMAH	01-08-2022	To	04-08-2022
14)	MR. M K DAS	30-07-2022	To	06-08-2022
15)	MRS. N BARUAH	01-08-2022	To	13-10-2022
16)	MR. A AHMED	30-07-2022	To	06-08-2022
17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1855/2022	MD. MOFIDUL HAQUE Versus THE STATE OF ASSAM	MS B CHOUDHURY MR D K BHATTACHARYYA	PP, ASSAM
2 Bail Appln./1858/2022	AJARUDDIN BORBHUYAN @ AZHARUDDIN BARBHUYAN Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
MOTION			
3 Crl.Rev.P./294/2022	MD. SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR N J DAS	PP, ASSAM
4 Crl.Rev.P./311/2022	RABEN MEDHI Versus SMT. BHANITA MEDHI	MR. S BORA MS J RAJKUMARI	
5 Crl.Rev.P./318/2022	NAREN DAS Versus SANDHYAWATI DAS	MR P UPADHYAY MR A UPADHYAY	
6 Crl.Rev.P./344/2022	DR. AYUB ALI Versus SHAMIMAH NASRIN	MR. S MUNIR MD E AHMED MR. F A HASSAN	
7 Crl.Rev.P./371/2022 FIXED	MD. RAJIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, TAXATION PP, ASSAM SC, CUSTOMS SC, FINANCE
8 AB/2158/2022	ROHIT SHARMA Versus THE STATE OF ASSAM	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
9 AB/2159/2022	KABIR UDDIN LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
10 AB/2160/2022	KUTUB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM

11	AB/2161/2022	RIDIP KUMAR HAZARIKA Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
12	AB/2164/2022	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
13	AB/2165/2022	BAPAN DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
ADMISSION				
14	CrI.Pet./358/2021 WITH LCR 2 FILES	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGOM LASKAR	MR. A M BARBHUIYA	
BAIL HEARING (BA)				
15	Bail Appln./1409/2022 FIXED	ROMIZ ALI Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
16	Bail Appln./1635/2022 WITH CASE RECORDS, FIXED	SMT. CHONGHOI HAOKIP Versus UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	SC, DRI
BAIL HEARING				
17	AB/177/2022 FIXED	MUNINDRA DAS Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
WITH				
18	AB/3889/2021	BINITA PEGU Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
19	AB/545/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR A K AZAD	PP, ASSAM
20	AB/1331/2022 FIXED	KAMAL ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
21	AB/1420/2022	KRISHNA BHAMA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
22	AB/1739/2022 FIXED	NEPUT RAJIYUNG @ ACTION DIMASA @ MIPUT RAJIYUNG Versus THE STATE OF ASSAM	MR. A M BORA MR P NAYAK MR. D K BAIDYA MS. C CHOUDHURY M S HUSSAIN	PP, ASSAM
23	AB/1947/2022 FIXED	REJABUL HOQUE @ REJAUL HOQUE SARKAR AND ANR. Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
ORDERS				
24	CrI.Pet./974/2018 FIXED.	ABHIMANYU NARJINARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY	MS J HAZARIKA (R-3,4) MS. M KHATUN (R-3,4) PP, ASSAM
25	CrI.L.P./24/2021 FIXED in CrI.A./7706/2021 WITH CrI.A./7706/2021 (Filing Number)	FIROZ KHAN @ FIRUZ KHAN Versus THE STATE OF ASSAM AND ANR. FIROZ KHAN @ FIRUZ KHAN Versus STATE OF ASSAM AND ANR. E	MR Z ALAM MS. S NAZNEEN MR Z ALAM	PP, ASSAM
26	I.A.(CrI.)/208/2022 FIXED in CrI.Pet./808/2021	MORTOOZ ALI LASKAR AND 5 ORS Versus SHARAF UDDIN LASKAR AND 7 ORS	MR. D CHAKRABARTY	

WITH

Crl.Pet./808/2021

SHARAF UDDIN LASKAR AND 6 ORS.

MS. S B CHOUDHURY

MR. D CHAKRABARTY (R- 2
to 5)
MS. M BORUAH (R- 2 to 5)
PP, ASSAM**Versus**

THE STATE OF ASSAM AND 6 ORS.

HEARING27 Crl.Pet./960/2018
FIXED

KUMUD KALITA

MR. M AHMED
MR A HUSSAIN

MRS S GOSWAMI

Versus

BABITA KALITA

28 Crl.A./141/2020
WITH LCR 3 FILES, P.B.-2, FIXED

SMTI. MALTI DEVI

MR. P KATAKI
MRS R BEGUM
MS R BEGUMMR. S C KEYAL
SC, NCB**Versus**

THE UNION OF INDIA

WITHI.A.(Crl.)/87/2020
in Crl.A./141/2020

SMTI MALTI DEVI

MS M D MEDHI
MR. B C DAS

ASSTT.S.G.I.

Versus

UNION OF INDIA AND ANR

WITHI.A.(Crl.)/109/2022
in Crl.A./141/2020

SMTI. MALTI DEVI

MR. P KATAKI
MR. M K DAS
MS Z ANJUM

SC, NCB

Versus

THE UNION OF INDIA

29 Crl.Pet./518/2021
WITH LCR 2 FILES

ABUL KALAM AZAD

MR. M P SARMA
MS. B M CHHETRI

PP, ASSAM

Versus

THE STATE OF ASSAM

STAY MATTERS30 Crl.Rev.P./65/2015
WITH LCR 1 FILE, FIXED

MITHUN DEBNATH

MR.T J MAHANTA
MS.P BHATTACHARYA
MS.M KALITA
MR.A BHATTACHARYAMR.H DAS
MR. M K SHARMA
MS.T SOM
MS.S KALITA
MS.R BORGHAIN**Versus**

SMTI. ANIMA DEBNATH

31 Crl.Pet./88/2021
WITH LCR 1 FILE, FIXED

SIDDEQUE AHMED

MR. D GOGOI
MR. D K BAIDYA
MR. V A CHOWDHURY
MR. R BARTHAKURMR. M HUSSAIN (R-2)
MRS N. SINGHA (R-2)
PP, ASSAM**Versus**

THE STATE OF ASSAM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR A KAKOTI	29-07-2022	To	06-08-2022
9)	MR. O P BHATI	29-07-2022	To	12-08-2022
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13)	MR. J SARMAH	01-08-2022	To	04-08-2022
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17)	MS. D GHOSH	01-08-2022	To	06-08-2022
18)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
19)	MR D K DAS	08-08-2022	To	10-08-2022
20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:25 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3499/2022 FIXED	THE BOARD OF DIRECTORS OF PUB BETBARI SAMABAY SAMITTEE LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M KHAN MR. R I DEWAN	SC, CO OP GA, ASSAM
ADMISSION				
2	WP(C)/4791/2013 FIXED	SMTI BEILY DEVI Versus THE ASSAM STATE ELECTRICITY BOARD and 5 ORS.	MR.R S CHAUHAN	MS.B DUTTA GA, ASSAM MR.H RAHMAN SC, A S E B
3	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM SC, REVENUE DEPTT.
WITH				
4	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) SC, REVENUE ASSTT. S.G.I.(R7)
5	WP(C)/6627/2018 FIXED	ASSAM AIR PRODUCTS PVT. LTD. AND ANR Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. R R Gogoi	S N SARMA MR. P N GOSWAMI (R3) MR A SARMA MR. K P PATHAK (R3)
6	WP(C)/7854/2018 FIXED	ZESMINARA KHATUN @ ZESMINARA BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	DR. B AHMED SC, CO OP
7	WP(C)/167/2019 FIXED	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)

8	WP(C)/1974/2020 FIXED	LADI STEEL INDUSTRIES PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	MR. U K NAIR (r-3,4,5) MR. R K D CHOUDHURY, ASGI, (R-1 & 2) MR. M P SARMA (r-3,4,5) MS S SARMA HAZARIKA (r-3,4,5) MR. A BORO (r-3,4,5) MR A CHAKRABORTY (r-3,4,5) MR A CHETIA (r-3,4,5) SC, RAILWAY
	WITH 9 WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR. R K D CHOUDHURY, ASGI MR.U K NAIRR-2, 3 and 4 MR.A CHETRY(R-2, 3 & 4) SC, RAILWAY(R1-R3)
	WITH I.A.(Civil)/3576/2019 in WP(C)/611/2015	THE CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD.	MR. U K NAIR MR. A CHETRY	MS M HAZARIKA MS H B BARUAH
	WITH I.A.(Civil)/2251/2021 in WP(C)/611/2015	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS		MR. R K D CHOUDHURY, ASGI SC, RAILWAY
10	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
11	WP(C)/5592/2020 FIXED	VINOD SHARMA @ BINOD SHARMA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. R SARMA MS. S D SAIKIA	SC, G M D A
12	WP(C)/2956/2022 CAVT. NO.04662/022, FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH SC, GMC SC, REVENUE
HEARING				
13	MACApp./121/2017 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI BHARAT CH DEKA and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR B PUSHILAL
STAY MATTERS				
14	WP(C)/3106/2020	PRABIR BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. L N DIHINGIA	GA, ASSAM SC. REVENUE SC, NF RLY

15	WP(C)/432/2022	NAUSHAD KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR A TEWARI MS. M BAISHYA	GA, ASSAM SC, K A A C
	WITH			
16	Cont.Cas(C)/78/2022	FIROZ KHAN Versus DIBAKAR NATH AND ANR	MR A TEWARI MS G DUGAR MS. K HAZARIKA	
	WITH			
17	WP(C)/457/2022	SUFIA BEGUM KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR A TEWARI MS. C DUTTA	GA, ASSAM
	WITH			
18	WP(C)/491/2022	SHAJID KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR A TEWARI MS. K HAZARIKA MS G DUGAR MS. B SHARMA MS. M BAISHYA MS. C DUTTA	GA, ASSAM SC, K A A C
	WITH			
19	WP(C)/496/2022	FIROJ KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR A TEWARI MS. K HAZARIKA MS G DUGAR MS. C DUTTA MS. M BAISHYA MS. B SHARMA	GA, ASSAM SC, K A A C
	WITH			
20	WP(C)/4377/2022 FIXED	SURUJ JAMAL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2034/2022 in WP(C)/4377/2022	OMAR ALI AND 3 ORS. Versus SURUJ JAMAL AND 9 ORS	MR. T J MAHANTA MR. B RAHMAN	MR. A R BHUYAN SC, P AND R.D.
	WITH			
21	WP(C)/3320/2022	SIBARAM DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
	WITH I.A.(Civil)/1992/2022 in WP(C)/3320/2022	HANIF ALI AHAMED AND ANR. Versus SIBARAM DEKA AND 7 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR F K R AHMED
	WITH			
22	WP(C)/3656/2022	BAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
	WITH			
23	WP(C)/3752/2022	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
	WITH			
24	WP(C)/3803/2022	MD. MATIN ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, P AND R.D. GA, ASSAM
	WITH			
25	WP(C)/3996/2022	MD. NABI HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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20)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1864/2022	BUDDI MONDAL @ BUDHI MONDAL @ BUDDHA MANDAL Versus THE STATE OF ASSAM	MR. B CHOWDHURY	
ORDERS				
2	I.A.(Civil)/212/2022 FIXED in FAO/2/2022 WITH FAO/2/2022	RAJIB KUMAR DAS AND 2 ORS. Versus SEKHAR PAUL RAJIB KUMAR DAS AND 2 ORS. Versus SEKHAR PAUL	MR. S D PURKAYASTHA MS. S PHUKAN MR. S D PURKAYASTHA MS. S PHUKAN	MR D MAZUMDER MR. S BISWAS MR C GOGOI
HEARING				
3	MFA/58/2012 P/H	UNION OF INDIA Versus M/S. MOTILAL and GOURI FOOD STORAGE PVT. LTD.	MS.M CHATTERJEE MR. E AHMED SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
4	RSA/27/2009 WITH LCR	ON THE DEATH OF JAGAT KR. DUTTA HIS LEGAL HEIRS SANJIT KR. DUTTA and ANR Versus ON THE DEATH OF JITENDRA KR. DUTTA HIS LEGAL HEIRS (a) SMT SANDHYA RANI DUTTA	C BARUAH MR. P J SAIKIA MR. P J SAIKIA U J SAIKIA B CHETIA MR. S R GOGOI MR. L N DIHINGIA MR. A DHAR MR. A K SAHU MR. S SAHU MR. B BARUAH MS P BATHARI MR. A CHUTIA	G CHOUDHURY G CHOUDHURY P BORAH MS. S KAUSHIK MR.R KASHYAP

5	CRP/134/2017 WITH LCR	M/S. TODI MOTOR STORES and 5 ORS. Versus M/S. JAGANNATH MAHABIR PRASAD and 10 ORS.	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MS.D SWAMI MR.B SARAB MD.ASLAM	MR.S C KEYAL(R- 1 to 5, 7 to 11) MS.P BARUAHR- 1 to 5, 7 to 11
6	RSA/370/2017 WITH LCR	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
7	RSA/99/2022 FIXED	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR. U C RABHA MR. S M SARMA
	WITH I.A.(Civil)/1781/2022 in RSA/99/2022	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	
8	RSA/100/2022 FIXED	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR. U C RABHA MR. S M SARMA MR. A S ALI (R-2,3) MR S HUSSAIN (R-2,3) MR. S A B KHABIR (R-2,3)
	WITH I.A.(Civil)/1782/2022 in RSA/100/2022	SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 2 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	

STAY MATTERS

9	CRP/398/2008 WITH LCR, FIXED	ON THE DEATH OF MONIRUDDIN AHMED Versus ON THE DEATH OF MD. MOOSA HIS LEGAL HEIRS and ANR.	MR S C KEYAL MR P K ROY MR S P CHOUDHURY U DUTTA A DEY S DAS MR B C DAS	MR S BANIK B SARMA P BHUYAN MR K N SURI
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LEAVE NOTE OF ADVOCATES FOR 04/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,4th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE
LIST DATED 01-08-2022 TO 06-08-2022
LISTED BEFORE THIS BENCH,ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/55/2012 WITH LCR, FIXED	THE UNION OF INDIA and ANR, Versus M/S FUEL SOURCES INDIA PVT. LTD.	MR.M HUSSAIN MS.M CHATTERJEE MR. E AHMED MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
2	RFA/17/2013 WITH LCR	ON THE DEATH OF SUNIL CHAKRABORTY HIS SOLE LEGAL HEIR MANIDEEPA CHAKRABORTY and 2 ORS Versus KALYANI BISWAS	MS D CHAUDHURY MR.A K PAUL	MR.B K PURKAYASTHA MR. A DHAR MS. U K PURKAYASTHA MD F FARIDI
3	Test.App./4/2014 WITH LCR	RANJITA GHOSH Versus MEERA SARKAR and ANR.	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN
4	MFA/39/2014 WITH LCR	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.	MR.J KALITA MR.S C PANDIT	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
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